

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

**LOK SABHA**

**UNSTARRED QUESTION NO.3725  
TO BE ANSWERED ON 22.12.2015**

**National Action Plan for Differently Abled**

**3725 . DR. SUBHASH BHAMRE :**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- a) the details of schemes/programmes being implemented by the Government for skill training/development of the differently abled persons in the country including the funds provided/utilised during each of the last three years, scheme-wise;
- b) whether the Government proposes to launch a National Action Plan for skill training and development of such persons and if so, the details thereof indicating the specified fields and locations identified for the purpose;
- c) whether the skill training/development programmes are likely to be conducted/organised in collaboration with private players, NGOs and other stakeholders; and
- d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT  
(SHRI KRISHNA PAL GURJAR)**

(a) The details of schemes/programmes being implemented by the Government for skill training/development of the differently abled persons in the country are given at Statement 1.

(b) To (d): The National Action Plan (NAP) for skill development of Persons with Disabilities was launched on 21st March, 2015. The NAP envisages skilling of 5 lakh Persons with Disabilities during the first three years viz. 2015-16 to 2017-18 with the help of a cluster of training partners from Government and Non-Government sector. The details of the NAP are given at Statement-2 attached.

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**THE DETAILS OF SCHEMES/PROGRAMS BEING IMPLEMENTED BY THE GOVERNMENT FOR SKILL TRAINING/DEVELOPMENT OF THE DIFFERENTLY ABLED PERSONS IN THE COUNTRY:**

1. **SIPDA** (Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995): Under this scheme, financial assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of Persons with Disabilities Act, 1995. Under this scheme grant-in-aid is provided for the skill development programmes for PwDs with effect from the year 2013-14.

2. **Deendayal Disabled Rehabilitation Scheme (DDRS)**: Under Deendayal Disabled Rehabilitation Scheme (DDRS), Vocational Training Centre(VTCs) projects run by NGOs are given financial assistance (up to 90% of the project cost) for skill upgradation of PwDs. These are meant for the age group of 15-35 years to provide skills to enable such persons to move towards economic independence. The State-wise list of Vocational Training Centres under DDRS is given in **Statement-3**.

3. **National Handicapped Finance and Development Corporation (NHFDC)**, a Corporation under the administrative control of Department of Empowerment of Persons with Disabilities, gives skill training grant for Skill Training and Entrepreneurship of PwDs wherein it provides 100% of the total recurring cost of the training programme to the training institutes/organisations. NHFDC also provides stipend @Rs.2000/- per month to the disabled trainees during the training. The training duration ranges from one month to one year. The funds for training programmes of NHFDC are provided through the SIPDA scheme and also met from the internal resources of the Corporation. NHFDC also provides concessional loans for self-employment of PwDs.

Training is imparted for over 30 trades identified as per the market requirements. Some of the popular trades are mobile repairing, computer training, cutting and tailoring, Radio and TV repair automobile repairs, hospitality management, retail management, BPOs, Food Processing etc.

4. **Skill training through the National Institutes**: The seven National Institutes (NIs) under the administrative control of Department of Empowerment of Persons with Disabilities also organise Vocational Training Programmes for the PwDs in their respective field of disability for appropriate trades.

5. **Vocational Rehabilitation Centre for Handicapped**: The Ministry of Labour & Employment has set up 21 Vocational Rehabilitation Centres for Handicapped (VRCs) in different parts of the country. The main objective of these centers is to impart non formal vocational training and extend vocational rehabilitation assistance to PwDs as per their residual capacities with a view to assist them to lead an independent and productive life in society. These VRCs are located at Agartala, Ahmedabad, Bangalore, Bhubaneswar, Chennai, Delhi, Guwahati, Hyderabad, Jabalpur, Jaipur, Kanpur, Kolkata, Ludhiana, Mumbai, Patna, Puducherry, Ranchi, Srinagar, Thiruvanthapuram, Una and Vadodara.

6. The National Action Plan for skill development of Persons with Disabilities (PwDs) has been announced on 21-03-2015. The National Action Plan targets to skill 5 lakh PwDs in the first three years from 2015-16 to 2017-18.

Funds utilised during the last three years is shown below:-

S.No	Name of the Scheme	Funds utilized in last three years (in Rs. crore)		
		2012-13	2013-14	2014-15
1	SIPDA	20.03	47.71	43.09
2	DDRS (VTC)	07.89	12.96	13.13
3	NHFDC (Skill Grant)	00.30	02.40	04.11
4	VRCs	19.32	19.64	20.58

Note:

1. There is no separate budget allocation for National Action Plan and National Institutes for which funding is done under SIPDA.

**STATEMENT-2 REFERRED TO IN PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3725 FOR 22/12/2015**

**THE NATIONAL ACTION PLAN FOR SKILL TRAINING OF PERSONS WITH DISABILITIES – A BRIEF:**

The Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment has launched the National Action Plan for skill training of persons with disabilities, in collaboration with the Ministry of Skill Development and Entrepreneurship (MSDE) on 21<sup>st</sup> March 2015. The brief features of the said National Action Plan are given below:

- a) The National Action Plan (NAP) plans to bring all the main stakeholders like various Central Government Ministries, State Governments, NGOs, PSUs and the Private Sector on one platform. The NAP will have the following main components:
  - (i) Setting up of a Project Monitoring Unit.
  - (ii) The skill training would be provided by a network of skill training providers led by Training Partners both from Govt. and non-Govt. sector.
  - (iii) Setting up of a separate Skill Council for PwDs.
  
- b) Targets - The NAP sets a target of skilling 5 lakh PwDs in next 3 years (1 lakh in first year, 1.5 lakh in second year and 2.5 lakh in third year).

**STATEMENT-3 REFERRED TO IN STATEMENT-1 ATTACHED WITH THE ANSWER TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3725 FOR 22/12/2015**

**STATE-WISE LIST OF VOCATIONAL TRAINING CENTRES ASSISTED UNDER DEEN DAYAL DISABLED REHABILITATION SCHEME**

S.No.	Name of State/UT	No. of VTCs
1	Andman & Nicobar	0
2	Andhra Pradesh (including Telangana)	22
3	Arunachal Pradesh	0
4	Assam	8
5	Bihar	3
6	Chandigarh	0
7	Chattisgarh	1
8	Dadra & Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	0
11	Goa	0
12	Gujarat	4
13	Haryana	2
14	Himachal Pradesh	0
15	Jammu & Kashmir	0
16	Jharkhand	0
17	Karnataka	3
18	Kerala	14
19	Lakshdweep	0
20	Madhya Pradesh	3
21	Maharashtra	4
22	Manipur	13
23	Meghalaya	0
24	Mizoram	0
25	Nagaland	0
26	Orissa	5
27	Pondicherry	0
28	Punjab	0
29	Rajasthan	7
30	Sikkim	0
31	Tamil Nadu	9
32	Tripura	0
33	Uttar Pradesh	5
34	Uttrakhand	0
35	West Bengal	5
<b>Total</b>		<b>108</b>